GOVERNMENT OF INDIA DEPARTMENT OF SPACE

LOK SABHA

UNSTARRED QUESTION NO. 4413

TO BE ANSWERED ON WEDNESDAY, MARCH 30, 2022

ISRO ASSETS

4413. SHRI JAYADEV GALLA:

Will the PRIME MINISTER be pleased to state:

- (a) whether New Space India Limited (NSIL) is leasing out ISRO assets to private companies;
- (b) if so, the details of the assets that have been leased out by NSIL till date to private sector companies;
- (c) if not, the reasons therefor; and
- (d) the steps taken to ensure that India's sovereignty is not compromised by leasing ISRO assets to private companies by NSIL?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a), (b) & (c)

Till date, NewSpace India Limited (NSIL) has not leased out any ISRO assets to private companies. However, NSIL is in discussions with Indian companies especially with regard to "production of PSLV through Indian Industry" wherein the requirement of utilizing some specific ISRO's assets/facilities is envisaged while they undertake this task.

(d) NSIL, before leasing ISRO's assets to Private Companies would carry out necessary due diligence process through its administrative Department, to ensure India's sovereignty is not compromised.
